

Year	Production of Vanaspatti	In Tonnes	
		Imported oil	Indigenous oil
1981-82	5293.8	4190.4	1563.2
1982-83	4131.4	2707.3	1738.7
1983-84 (Upto Feb.)	3404.4	3279.7	406.2

**Maharashtra Decision to Write off
Loans Taken by SC/ST Farmers**

10158. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government of Maharashtra has decided to write off the loans taken by Scheduled Castes/Scheduled Tribes, small and marginal farmers and the weaker sections from cooperative societies to free them from loan-bondage;

(b) whether some other States also initiated similar approach for weaker sections; and

(c) if so, the names of the States ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c) In 1981 the Government of Maharashtra had written off cooperative loans amounting to Rs. 49 crores due from the members of the weaker sections. The Government of Tamil Nadu had also similarly written off cooperative loans in 1981.

**Purchase of Water Line Pipes by Port
Blair Municipal Board**

10159. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Port Blair Municipal Board purchased water line pipes costing

about Rs. 6.0 lakhs in the end 1983 without calling any quotation;

(b) if so, whether it is not against all the norms and rules of Government; and

(c) whether in 1983-84, prior to above purchases, any quotations were called by the Municipal Board; if so details of the parties quoted, the price quoted with make, separately ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) (a) to (c) *The Information is being collected and will be laid on the Table of the House.*

**Submergence of Land in Orissa Due to
to Construction of Neradi Barrage**

10160. SHRI GIRIDHAR GOMANGO : Will the Minister of IRRIGATION be pleased to state :

(a) the submergence of land in Orissa territories due to construction of Neradi Barrage on river Vamsadhara according to the agreement in July 1961;

(b) submergence of land as per the Project Report prepared by Andhra Pradesh in March 1979 for Vamsadhara Project stage-II;

(c) the areas coming under submergence in the revised proposal of July